

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1966  
ANSWERED ON:09.03.2010  
RELEASE OF SUGAR BY MILLS  
Sarvey Shri Sathyanarayana

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has directed the sugar mills to release sugar in four weekly instalments;
- (b) if so, the details thereof and the response of the sugar mills thereto; and
- (c) the steps being taken to check violations of the said directive?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Yes, Madam. The Central Government has re-introduced the stipulation of weekly sale and dispatch of non-levy sugar by the sugar mills from the month of February, 2010. Indian Sugar Mills Association (ISMA) and National Federation of Cooperative Sugar Factories (NFCSF), the apex bodies of private and public sector and cooperative sugar mills respectively have represented to the Government to relax the restriction.

(c): Directorate of Sugar in the Central Government monitors such weekly sale and dispatches of non-levy sugar by sugar mills. Violations attract show-cause notices and willful violation without sufficient reasons invite conversion of the defaulted quantity, into levy sugar.